



सत्यमेव जयते

Shubha Sarma, IAS
Secretary

केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION



Pet No. 54/RP/2016

Dated the 28th November 2016

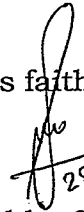
The Secretary,
Southern Regional Load Despatch Centre,
29, Race Course Cross Road,
Bangalore 560009

Subject : Comments of SRLDC on PGCIL's Gooty-Madhugiri 400 kV D/C line
along with the associated bays - reg.

Sir,

Your kind attention is invited to Commission's letter No. 54/RP/2016 dated 7.11.2016 (copy enclosed) requesting SRLDC to give its comments on the subject reference by 21.11.2016. The said comments have not been received yet. Since the comments of SRLDC are relevant for taking a view in the review petition filed by PGCIL, you are requested to provide your comments by 9.12.2016.

Yours faithfully,


28/11/16

Shubha Sarma

Enc; : As above



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CENTRAL ELECTRICITY REGULATORY COMMISSION



Pet No. 54/RP/2016

Dated the 7th November 2016

The Executive Director,
Southern Regional Load Despatch Centre,
29, Race Course Cross Road,
Bengaluru – 560009

Sub : Comments by SRLDC on PGCIL's Gooty-Madhugiri 400 kV D/C line along with the associated bays

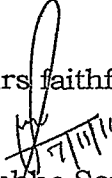
Sir,

Power Grid Corporation of India Limited (PGCIL) filed Petition No. 403/TT/2014 for determination of tariff for Gooty-Madhugiri 400 kV D/C line along with the associated bays and establishment of new 400/220 kV Sub-station at Madhugiri with 2x500 MVA transformers under "Transmission System associated with System Strengthening XIII in Southern Regional Grid for the 2014-19 tariff period". The tariff for the said assets for the 2014-19 tariff period was allowed vide order dated 19.7.2016 and the recovery of the transmission charges through POC mechanism was linked to the establishment and commissioning of the downstream assets by Karnataka Power Transmission Corporation Limited. PGCIL has filed Review Petition No. 54/RP/2016 stating that the transmission assets are implemented as a system strengthening scheme and not merely for the benefit of the distribution companies in Karnataka and hence the tariff of the instant assets should be included in the POC charges from the date of commercial operation of the instant assets.

2. SRLDC is requested to provide operational data pertaining to Gooty-Madhugiri 400 kV line and Maghugiri-Bidadai 400 kV D/C line by 21.11.2016.

3. A copy of the Review Petition No. 54/RP/2016 along with order dated 19.7.2016 in Petition No. 403/TT/2014 and reply of Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) are enclosed for kind information.

Yours faithfully,


(Shubha Sarma)

Encl : As above